

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building 36, Janpath, New Delhi- 110001

Ph: 23753942, Fax-23753923

Petition No. 78/TT/2021

Date: 23.6.2021

To

Shri S.S. Raju
Senior General Manager (Commercial),
Power Grid Corporation of India
Limited, Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Approval under regulation-86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for revision of Transmission Tariff for the 2001-04 tariff period, 2004-09 tariff period and 2009-14 tariff period, truing up of Transmission Tariff for the 2014-19 tariff period and determination of transmission tariff for the 2019-24 tariff period for Rihand Transmission System in the Northern Region.

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 9.7.2021:

2. Reason for seeking revision of transmission tariff for the 2001-04 tariff period in absence of any Additional Capital Expenditure (ACE) during the 2001-04 period.
3. Provide Form-10B for the transmission assets for the 2014-19 and 2019-24 tariff periods.
4. Provide details of O&M expenses claimed in respect of ICTs kept as spares.
5. Confirm whether all the assets under the instant Transmission Scheme have been completed and whether they are covered under the instant petition.
6. Confirm if all assets are currently in use and if there has been any decapitalization.
7. Liability flow statement to be submitted for Asset-I as per the format provided in Annexure-I.

8. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

Sd/-
(Kamal Kishor)
Assistant Chief (Legal)

Annexure-I

Asset No.	Party	Particulars [#]	Year of Actual Capitalisation	Outstanding Liability as on 1.4.2014	Discharge						Outstanding Liability as on 31.3.2019
					2014-15	2015-16	2016-17	2017-18	2018-19	Total (14-19)	
Asset-I	Party - A										
Asset-I	Party - B										
...	...										

[#] TL/SS/Communication Systems etc.

